

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/RP/2023

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : GRIDCO Limited

Respondents : NTPC and 12 others

Petition No. 24/RP/2023

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : APEDCL and 12 others

Date of Hearing : **29.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri RK Mehta, Advocate, GRIDCO
Shri Elangbam Premjit Singh, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Karthikeyan Murugan, NTPC
Shri S. Vallinayagam, Advocate, TANGEDCO
Shi M. Sethuraman, TANGEDCO

Record of Proceedings

The learned counsel for the Review Petitioner, NTPC submitted that both Review Petitions are filed against the same tariff order being cross petitions and requested for adjournment, since there are some overlapping issues which are in appeal. This request was not opposed by the other parties. Based on the consent of the parties, matters were adjourned.

2. These matters shall be listed for hearing on **28.2.2024**.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

